

ed the factories at Dadri and Surajpur to meet the demands of the Haryana Government first and then pass it on to the Punjab Government and whether the Punjab Government has brought this fact to the notice of the Centre?

MR. SPEAKER: This is the proper way of asking a question.

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): The allotments are made by factories located in Haryana to Punjab and Haryana. The Haryana Government posted a Government official in the cement factory to see that the despatches to Haryana did take place on a priority basis. We took objection to it saying that it should be left to the Cement Controller to regulate the movement and if the State official is posted then, it is likely to create difficulties and therefore within a few days they withdrew the official from the cement factory. After that it has been regulated by the Cement Controller there has been no trouble.

SHRI H. M. PATEL: I think this may clarify the position. What is the allotment of cement to Haryana and what is the production of the two factories in Haryana? From this one may be clear whether the allotment is fair and proper and whether Punjab has got its proper allocation.

SHRI C. SUBRAMANIAM: Already the Deputy Minister has answered that the allocation to Punjab has been totally fulfilled. There has been no shortage. As a matter of fact, on special representation we have given a little more also to meet certain emergencies. It is always done; whenever representations are made that there are certain emergencies to be met, we do allocate special quota.

पांचवीं योजना में बिहार में उद्योगों की स्थापना

† 448. श्री ज्ञानेश्वर प्रसाद यादव : क्या औद्योगिक विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बिहार देश भर में औद्योगिक दृष्टि से सबसे पिछड़ा हुआ राज्य है; और

(ख) यदि हाँ, तो पांचवीं पंचवर्षीय योजना में बिहार में कौन-कौन से नए उद्योग लगाए जाएंगे ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI PRANAB KUMAR MUKHERJEE): (a) No, Sir.

(b) The Fifth Five Year Plan schemes of the States have yet to be finalized.

श्री ज्ञानेश्वर प्रसाद यादव : अध्यक्ष जी, मंत्री जी ने प्रश्न (क) के उत्तर में कहा है कि नहीं, हालांकि बिहार में उद्योग के दृष्टिकोण से दक्षिण बिहार में कुछ उद्योग हैं, लेकिन आर्थिक दृष्टिकोण से बिहार बिल्कुल पिछड़ा हुआ है। तो क्या उत्तर बिहार में नये उद्योगों की स्थापना के बारे में आप सोच रहे हैं? या बिहार सरकार ने इस प्रकार की सकारित्व की है कि उत्तर बिहार के पूर्वान्चल में जहाँ नहरसा, पूनिया, कटिहार जिलों में जूट बहुत होता है वहाँ जूट उद्योग की स्थापना के विषय में कुछ आप को लिख कर भेजा है? और अंत में आप ने कहा है कि अन्तिम रूप अभी योजना को नहीं दिया गया। तो मैं जानना चाहता हूँ कि कब तक वह रूप दिया जाने वाला है?

SHRI PRANAB KUMAR MUKHERJEE: In regard to the first question I have already stated that it is no the most backward State; I do not mean that Bihar is not industrially

backward. It was the question of the superlative. Regarding the setting up of industries in certain areas of Bihar, I have already mentioned that the Fifth Plan projects to be established in that State are being considered; the State Government have made certain suggestions to ourselves and the Planning Commission. All these things are in the process of finalisation.

श्री ज्ञानेश्वर प्रसाद यादव : मेरा प्रश्न है कि क्या बिहार सरकार ने उत्तर बिहार के पूर्वान्चल में कुछ उद्योग की स्थापना करने के विषय में कोई सिफारिश की है कि नहीं ?

SHRI PRANAB KUMAR MUKHERJEE: These things are being discussed; I have already stated so.

SHRI ATAL BIHARI VAJPAYEE: The hon. Member put a specific question and he says these things are being discussed. What are those things that are being discussed?

MR. SPEAKER: They are being discussed; he has already mentioned.

SHRI ATAL BIHARI VAJPAYEE: What things are being discussed?

श्री ज्ञानेश्वर प्रसाद यादव : मैंने कहा बिहार सरकार ने उत्तर बिहार में कोई उद्योग लगाने के सम्बन्ध में सिफारिश की है। क्यों कि वहाँ पर जूट का उत्पादन बहुत होता है, तो उस उद्योग के सम्बन्ध में कोई सिफारिश की है ?

SHRI ATAL BIHARI VAJPAYEE: Let him say: yes, or no.

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): The specific question is whether there are any industries to be located in North Bihar. What industries would be located during the

Fifth Plan in the State of Bihar is under consideration. Once that is settled, perhaps what should go to North Bihar and what would be located in other parts would be decided. In this naturally we will be guided by the Bihar Government's recommendations. Perhaps some decisions will have to be taken by them where they should be located.

श्री यमुना प्रसाद मंडल : शायद मंत्री महोदय को मालूम है कि बिहार में प्रति व्यक्ति वार्षिक आय सब से कम है। देश में वह पहले तीसरे स्थान पर था लेकिन अब 13वें स्थान पर है। कारण यह कि उत्तर बिहार में जहाँ तीन करोड़ आवादी रहती है कोई भी प्रमुख उद्योग नहीं है। तो कोई प्रमुख उद्योग वहाँ स्थापित करने का विचार मंत्री महोदय का है क्या ?

अध्यक्ष महोदय : यही तो जवाब दिया उन्होंने पहले।

श्री यमुना प्रसाद मंडल : मैं पूरे उत्तर बिहार के सम्बन्ध में कह रहा हूँ।

अध्यक्ष महोदय : आप भी तो उत्तर बिहार के बारे में पूछ रहे थे। तो माननीय मंडल जी, आप का उत्तर बिहार कोई और है।

श्री यमुना प्रसाद मंडल : मैं सारे उत्तर बिहार की बात करता हूँ। पूर्वान्चल और पश्चिमान्चल की बात नहीं करता।

SHRI C. SUBRAMANIAM: As far as *per capita* income is concerned, it is a fact that they have managed to come from the 3rd place to the last place in the last 15-20 years in spite of the fact that many large industries, public sector industries are located there. There is the Ranchi complex. Bokaro steel plant is coming up. The Jamshedpur steel plant is also

there. This only shows that mere location of a few big industries does not necessarily lead to the total economic development. That is why we have to look to the other factors for economic development, in which Punjab is a leading example.

MR. SPEAKER: There is no public undertaking in Punjab as yet and still we are considered advanced.

SHRI C. SUBRAMANIAM: That is why I said, Punjab is a leading example.

श्री मधु लिमये : अध्यक्ष महोदय, योजना आयोग ने पिछड़े जिलों की जो सूची बनायी है उस में भागलपुर भी है और मुखाग्रस्त इलाकों के लिए बिहार सरकार ने एक सघन योजना बनायी थी जिन में पांच मव-डिबीजन ऊमुई, बांका आदि थे। लेकिन आज की भेरे पास पत्र आया है कि चूँकि बांका में कांग्रेसी उम्मीदवार नहीं जीत सका इसलिए उसकी सूची के काट दिया गया। तो क्या भागलपुर भी इनमें पड़ता है इन लिए बैकवर्ड सूची में से उस को भी छोड़ दिया गया है। अगर मंत्री महोदय की ऐसी मंशा नहीं है तो क्या वह बिहार सरकार में कहेंगे कि पिछड़े जिले भागलपुर के तथा मुखाग्रस्त अनुमंडल बाकों के लिए जो योजना बनायेंगे उस में श्रौचोभीकरण का भी ध्यान रखा जाए ?

SHRI PRANAB KUMAR MUKHERJEE: So far as backward areas are concerned. We have prepared a list of certain districts in each State as per the recommendation of the Penday Committee. No area is taken out of the list of backward districts because a candidate won or lost an election from that area.

श्री मधु लिमये : एक तो बैकवर्ड जिलों की सूची और उन बैकवर्ड जिलों में भी मुखाग्रस्त इलाके हैं उन के लिए सघन योजना थी, उसको काट दिया गया है। यह मुझे जानकारी मली है।

SHRI C. SUBRAMANIAM: The question is completely different. If the hon. Member wants details with regard to a particular district in which he may be interested, he may put a separate question.

श्री ईश्वर चौधरी : 1934 बिहार देश के अन्दर 17 स्थान पर था और अब वह 18 वे स्थान पर आ गया है मंत्री जी ने 13 वे स्थान बनाया है। यही खास कारण की सारी श्रौचोंगिक सम्पदा रखने के बावजूद भी आर्थिक दृष्टिकोण से बिहार काफी पिछड़ा है। तो मैं जानना चाहता हूँ कि पांचवी पंचवर्षीय योजना के दौरान कौन सा ठोस कदम उठाये जा रहे हैं जिससे सारे बिहार को लाभ मिले।

SHRI C. SUBRAMANIAM: We have already stated that it is still under formulation. He should wait for the Plan to be laid on the Table of the House and discussed. Then he would be able to know what development plans are there for Bihar.

Strictures passed against the conduct of police in Onkar Singh's murder case

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*449. SHRI CHANDRA SHEKHAR SINGH:
SHRI BHAGIRATH
BHANWAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether severe strictures have been passed against some senior Police Officers and the Crime Investigation Department of Delhi for trying to shield the convicts in the recent judgement in the case of the murder of Onkar Singh in Shahdara, Delhi;

(b) if so, the names of the Police and other officials against whom such strictures have been passed; and

(c) the action taken or proposed to be taken against them?